

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 2234/2023

SHIV PRATAP SINGH @ CHUNNU

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 19-03-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhay Kumar, AOR
Mr. Rajat Khattry, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from High Court and
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar